

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/190/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Zorek Education Technologies Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Options</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Zorek Education Technologies Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Operational Creditor.  
Ld. Counsel Mr. G. Sai Prasen for the Corporate Debtor.

**Reserved for orders.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**